ITEM NO.22 COURT NO.4 SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).22690/2022

[Arising out of impugned final judgment and order dated 24-11-2022 in PIL No. 18/2019 passed by the High Court of Meghalya at Shilong]

THE STATE OF MEGHALAYA & ORS. Petitioner(s)

VERSUS

LAWYERSON WAR & ORS. Respondent(s)

[FOR FINAL DISPOSAL]
IA No. 81460/2025 - APPLICATION FOR PERMISSION
IA No. 331426/2025 - APPLICATION FOR PERMISSION
IA No. 164997/2025 - APPLICATION FOR PERMISSION
IA No. 98660/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 25211/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 77214/2023 - CLARIFICATION/DIRECTION
IA No. 234009/2025 - CONDONATION OF DELAY IN FILING
IA No. 228359/2025 - CONDONATION OF DELAY IN FILING
IA No. 140454/2025 - CONDONATION OF DELAY IN FILING
IA No. 212493/2024 - CONDONATION OF DELAY IN FILING
IA No. 210312/2024 - CONDONATION OF DELAY IN FILING
IA No. 189733/2024 - CONDONATION OF DELAY IN FILING
IA No. 298685/2024 - CONDONATION OF DELAY IN FILING BANK GUARANTEE
IA No. 171728/2024 - CONDONATION OF DELAY IN FILING BANK GUARANTEE
IA No. 322072/2025 - DISCHARGE OF BANK GUARANTEE
IA No. 277493/2025 - DISCHARGE OF BANK GUARANTEE
IA No. 276951/2025 - DISCHARGE OF BANK GUARANTEE
IA No. 239958/2025 - DISCHARGE OF BANK GUARANTEE
IA No. 192633/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 92656/2023 - INTERVENTION APPLICATION
IA No. 25206/2024 - INTERVENTION/IMPLEADMENT
IA No. 77210/2023 - INTERVENTION/IMPLEADMENT
IA No. 67909/2025 - INTERVENTION/IMPLEADMENT
IA No. 16338/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 276949/2025 - WITHDRAWAL OF CASE / APPLICATION
IA No. 239959/2025 - WITHDRAWAL OF CASE / APPLICATION
IA No.209919/2026 – FOR PERMISSION FOR WITHDRAWAL OF BANK GUARANTEE

Signature Not Verified
Digitally signed by
SWETA AHUJA
Date: 2026.09.30
16:28:31 IST
Reason:

SLP(C) No. 23795/2022 (XV)
IA No. 267965/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 267929/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 267885/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 267884/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 177779/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 4270/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 299406/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 267966/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 78533/2024 - CLARIFICATION/DIRECTION
IA No. 198901/2022 - CLARIFICATION/DIRECTION
IA No. 248098/2025 - CONDONATION OF DELAY IN FILING
IA No. 182464/2025 - CONDONATION OF DELAY IN FILING
IA No. 143604/2025 - INTERVENTION/IMPLEADMENT
IA No. 78525/2024 - INTERVENTION/IMPLEADMENT
IA No. 37208/2024 - INTERVENTION/IMPLEADMENT
IA No. 177587/2023 - INTERVENTION/IMPLEADMENT
IA No. 138419/2023 - MODIFICATION OF COURT ORDER
IA No. 275759/2025 - PERMISSION FOR WITHDRAWAL OF AMOUNT
IA No. 212204/2025 - PERMISSION FOR WITHDRAWAL OF AMOUNT
IA No. 193043/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 289278/2025 - WITHDRAWAL OF THE COST DEPOSITED
IA No.140263/2026 - WITHDRAW THE BANK GUARANTEE
IA No.290646/2026 - PERMISSION FOR WITHDRAWAL OF AMOUNT

SLP(C) No. 22714/2022 (XV)
IA No. 12755/2026 - APPLICATION FOR PERMISSION
IA No. 59804/2025 - CONDONATION OF DELAY IN FILING
IA No. 5881/2025 - CONDONATION OF DELAY IN FILING
IA No. 296110/2024 - CONDONATION OF DELAY IN FILING
IA No. 294101/2024 - CONDONATION OF DELAY IN FILING
IA No. 335259/2025 - CONDONATION OF DELAY IN FILING
IA No. 25025/2025 - CONDONATION OF DELAY IN FILING BANK GUARANTEE
IA No. 42380/2026 - CONDONATION OF DELAY IN FILING BANK GUARANTEE
IA No. 193154/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 115052/2023 - INTERVENTION/IMPLEADMENT
IA No. 25134/2023 - INTERVENTION/IMPLEADMENT
IA No. 24989/2023 - INTERVENTION/IMPLEADMENT
IA No. 193155/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No.282293/2026 - WITHDRAWAL OF CASE / APPLICATION
IA No.291045/2026 - PERMISSION FOR WITHDRAWAL OF AMOUNT

SLP(C) No. 23794/2022 (XV)
IA No. 195142/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 24996/2023 - INTERVENTION/IMPLEADMENT
IA No. 56169/2026 - INTERVENTION/IMPLEADMENT
IA No. 25280/2025 - INTERVENTION/IMPLEADMENT
IA No. 172715/2023 - INTERVENTION/IMPLEADMENT
IA No. 172703/2023 - INTERVENTION/IMPLEADMENT
IA No. 115045/2023 - INTERVENTION/IMPLEADMENT
IA No. 52459/2023 - INTERVENTION/IMPLEADMENT
IA No.282689/2026 – DISCHARGE OF AOR

Date : 23-09-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) **Mr. Vivek Singh, AOR**
Mr. Ayush Gupta, Adv.
Ms. Saumya Saraswat, Adv.
Ms. Astha Agrawal, Adv.
Mr. Shailendra Kumar, Adv.
Mr. Vikas Bansal, Adv.
Mr. K.K. Sinha, Adv.

Mr. Amit Kumar, Advocate General
Mr. Avijit Mani Tripathi, AOR
Mr. Aditya S. Pandey, Adv.
Mr. T.K. Nayak, Adv.
Mr. Z.H. Isaac Haiding, Adv.
Ms. Marbiang Khongwir, Adv.
Mr. Daniel Stone Lyngkhoi, Adv.
Mr. Manbiang Khongwin, Adv.
Mr. Aditya Kumar, Adv.

Mr. Chinmoy Pradip Sharma, Sr. Adv.
Mr. Mohit Paul, AOR
Ms. Rangoli Seth, Adv.
Mr. Irfan Hasieb, Adv.
Mr. Vijay Deora, Adv.
Mr. Rohit, Adv.

Mr. Kaustav Paul, Sr. Adv.
Mr. Rishi Matoliya, AOR
Mr. Nikhil Kumar Singh, Adv.
Mr. Kshitish Bikarmia, Adv.
Mr. Raghuveer Pujari, Adv.
Ms. Sumati Sharma, Adv.

Mr. Chinmoy Sharma, Sr. Adv.
Mr. Irfan Hasieb, Adv.
Mr. Vijay Deora, Adv.
Mr. Aditya Agarwal, Adv.
Ms. Asiya Khan, AOR

For Respondent(s) **Ms. Liz Mathew, Sr. Adv.**
Ms. Shahrukh Alam, Adv.
Mr. Shantanu Singh, Adv.
Ms. Alankrita Sinha, Adv.
Mr. Navneet R., AOR
Mr. Omkar Hemanth, Adv.

Mr. Sudarshan Lamba, AOR

Mr. K M Nataraj, A.S.G.(Not present)
Mr. Padmesh Mishra, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Anmol Chandan, Adv.
Mr. Shiv Mangal Sharma, Adv.
Mr. Pratyush Shrivastava, Adv.
Mr. Gurmeet Singh Makker, AOR
Mr. A K Sharma (aor), Adv.

Mr. Vishnu Shankar Jain, AOR

Mr. Arnab Kumar Mondal, Adv.
Mr. Ashutosh Kumar Singh, Adv.
Mr. Mudit Sharma, Adv.
Ms. Devyani Saraswat, Adv.
Ms. Ruchi Gupta, AOR

Ms. Dharitry Phookan, AOR
Mr. Ronmi Risom, Adv.

Mr. Rishi Matoliya, AOR
Mr. Kumar Mihir, AOR

Mrs. Rekha Pandey, AOR
Mr. Raghav Pandey, Adv.
Ms. Gauri Pandey, Adv.
Ms. Sharmistha Choudhury, Adv.

Mr. Vivek Singh, AOR
Mr. Ayush Gupta, Adv.
Ms. Saumya Saraswat, Adv.
Ms. Astha Agrawal, Adv.
Mr. Shailendra Kumar, Adv.
Mr. Vikas Bansal, Adv.
Mr. K.K. Sinha, Adv.

Mr. Saurabh Sharma, Adv.
Ms. Puja Kumari Shaw, Adv.
Mr. Ankit Kumar, Adv.
Mr. Aniruddha Purushath, Adv.

Mr. Ashutosh Ghade, AOR

Ms. Yoothica Pallavi, AOR

Ms. Madhumita Bhattacharjee, AOR

Mr. Nikilesh Ramachandran, AOR

UPON hearing the counsel the Court made the following

O R D E R

IA No.140263/2026 & IA No.290646/2026 in SLP(C) No.23795/2022, IA No.282293/2026 & IA No.291045/2026 in SLP(C) No.22714/2022, IA NO.209919/2026 in SLP(C) No.22690/2022:

The applications seeking permission for withdrawal/discharge of the Bank Guarantee are allowed.

IA No.282689/2026 in SLP(C) No. 23794/2022:

Application for discharge stands allowed.

List the matters on 05.11.2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR